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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09.04.2019

O.A./260/950/2014

BABAJI CHARAN SAMANTARAY
-V/S-
D/O POST

ITEM NO: 70

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.J.K.Nayak

Notes of The Registry	Order of The Tribunal
	<p>None appeared for the applicant. No one was present on behalf of the applicant on previous date i.e. 1.3.2019.</p> <p>2. Learned counsel for the respondents is present.</p> <p>3. The OA is therefore dismissed for default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>I.Nath</p>